

*[Translation]***Sick Textile Mills**

5510. SHRI RAMDAS ATHAWALE: Will the Minister of TEXTILES be pleased to state:

(a) the number of textiles mills in the country lying sick for more than the last five years and their performance, State/Union Territory and mill-wise;

(b) the steps taken by the Government to streamline them and raise their standards through modernisation during the last three years;

(c) the details of the funds allocated for this purpose; and

(d) the details of the action plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) As per the information with Board of Industrial Financial Reconstruction (BIFR), 156 textile units have been declared sick till on 31.10.2006 as below:-

State/Union Territory	No. of mills declared Sick
Andhra Pradesh	9
Assam	1
Delhi	12
Gujarat	12
Haryana	4
Karnataka	10
Kerala	4
Madhya Pradesh	4
Maharashtra	35
Orissa	1
Pondicherry	1
Punjab	6
Rajasthan	8
Tamil Nadu	38
Uttar Pradesh	2
West Bengal	9
Total	156

(b) to (d) Government have no separate funding scheme for streamlining/ modernization of sick textile mills. However, Government have taken a number of steps for revival of sick industrial units which, inter-alia, include guidelines of the Reserve Bank of India (RBI) to banks, amalgamation of sick units with healthy units, setting up of BIFR under the Sick Industrial Companies (Social Provisions) Act, etc. The RBI has been issuing from time to time elaborate guidelines covering all areas of industrial rehabilitation viz. detection of industrial sickness at incipient stage, identification of sick/weak units, carrying out viability study of the units, then extending relief and concessions to only viable units, co-ordination among banks and financial institutions and banks themselves, norms for promoters' contribution, extended period for repayment/rescheduling of loans, conversions and waivers of penal rate/compound interest etc. BIFR has been set up with a view to arranging the timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures, which need to be taken in respect of such companies. It appoints operating agencies for preparation of rehabilitation proposals in respect of potentially viable units. It takes decision on rehabilitation on the basis of its findings.

12.00 hrs

*[English]***PAPERS LAID ON THE TABLE**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, on behalf of my colleague Shri Sis Ram Ola, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Aluminium Company Limited and the Ministry of Mines for the year 2007-2008.

(Placed in Library. See No. LT 6518/07)

[Translation]

THE MINISTER OF SMALL SCALE INDUSTRIES AND MINISTER OF AGRO AND RURAL ~~AND MEDIUM INDUSTRIES~~ (SHRI MAHABIR PRASAD): Sir, I beg to lay on the table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Statement regarding Review by the Government of the working of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2005-2006.

(ii) Annual Report of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Limited, Moti Daman, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. *See* No. LT 6519/07)

(3) A copy each of the following Notifications (Hindi and English versions) under section 28 of the Khadi and Village Industries Commission Act, 1956:—

(i) The Khadi and Village Industries Commission Employees (Classification, Control and Appeal) Amendment Regulations, 2006 published in Notification No. G.S.R. 549(E) in Gazette of India dated the 12th September, 2006.

(ii) The Khadi and Village Industries Commission (Amendment) Rules, 2006 published in Notification No. G.S.R. 728(E) in Gazette of India dated the 30th November, 2006.

(iii) The Khadi and Village Industries Commission Employees (Classification, Control and Appeal) Amendment Regulations, 2007 published in Notification No. G.S.R. 91(E) in Gazette of India dated the 19th February, 2007.

(Placed in Library. *See* No. LT 6520/07)

(4) A copy each of the following Notifications (Hindi and English versions) issued under sections 9 and 10 of the Khadi and Village Industries Commission Act, 1956:—

(i) S.O.1376(E) published in Gazette of India dated the 29th August, 2006, nominating the Joint Secretary, Ministry of Agro and Rural Industries, handling work relating to Khadi and Village Industries Commission in the Ministry, to attend the meetings of the Commission and take part in the discussions thereof without having the right to vote.

(ii) S.O. 306(E) published in Gazette of India dated the 1st March, 2007, constituting the National Khadi and Village Industries Board, consisting of a Chairman and 50 other members mentioned therein.

(Placed in Library. *See* No. LT 6521/07)

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): Sir, on behalf of my colleague Shri Sontosh Mohan Dev I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No.9 of 2007)—Financial Reporting by Public Sector Undertakings—(Regulatory Audit) for the year ended the March, 2006.

(Placed in Library. *See* No. LT 6522/07)

(ii) Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 9 of 2007)—Public Sector Undertakings—Review of Activities of selected PSUs—(Performance Audit) for the year ended the March, 2006.

(Placed in Library. *See* No. LT 6523/07)

(iii) Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 10 of 2007)—Information Technology Applications in Public Sector Undertakings—(Regulatory Audit) for the year ended the March, 2006.

(Placed in Library. *See* No. LT 6524/07)

- (iv) Report of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 11 of 2007)—Transaction Audit Observations—(Regulatory Audit) for the year ended the March, 2006.

(Placed in Library. *See* No. LT 6525/07)

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2005-2006, along with Audited Accounts,
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. *See* No. LT 6526/07)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, on behalf of my colleague Shri Praful Patel, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Statement regarding Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. *See* No. LT 6527/07)

- (3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India—Union Government (Commercial) (No. 17 of 2007) Public Sector Undertakings—Review of infrastructure and operational facilities, Airports Authority of India (Performance Audit) for the year ended the March 2006 under article 151 (1) of the Constitution.

(Placed in Library. *See* No. LT 6528/07)

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT): Sir I beg to lay on the table:

- (1) A copy of the 37th Annual Assessment Report (Hindi and English versions) regarding programme for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union and its implementation, for the year 2005-2006.

(Placed in Library. *See* No. LT 6529/07)

- (2) A copy of the Report (Hindi and English versions) of the Committee of Parliament on Official Language, Part-8, for the year 2005 under sub-section (3) of section 4 of the Official Languages Act, 1963.

(Placed in Library. *See* No. LT 6530/07)

[English]

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Dadra and Nagar Haveli, Silvassa, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Union Territory Mission Authority, Dadra and Nagar Haveli, Silvassa, for the year 2005-2006.

(Placed in Library. *See* No. LT 6531/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society (Sarva Shiksha Abhiyan), Jammu and Kashmir, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Ujala Society (Sarva Shiksha Abhiyan), Jammu and Kashmir, for the year 2005-2006.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
- (Placed in Library. *See* No. LT 6532/07)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2005-2006.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
- (Placed in Library. *See* No. LT 6533/07)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikshana Abhiyan, Karnataka, Bangalore for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shikshana Abhiyan, Bangalore for the year 2005-2006.
- (Placed in Library. *See* No. LT 6534/07)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Hyderabad, for the year 2005-2006.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (Placed in Library. *See* No. LT 6535/07)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2002-2003, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2002-2003.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (Placed in Library. *See* No. LT 6536/07)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2005-2006.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (Placed in Library. *See* No. LT 6537/07)
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 2005-2006, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, New Delhi, for the year 2005-2006.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library. *See* No. LT 6538/07)

(15) (i) A copy of the Annual Report (Hindi and English versions) by the Government of the Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, Shillong, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of Sarva Shiksha Abhiyan State Mission Authority, Meghalaya, Shillong, for the year 2005-2006.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library. *See* No. LT 6539/07)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. *See* No. LT 6540/07)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table a copy of the Special Economic Zones (Second Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. S.O. 393 (E) in Gazette of India dated the 16th March, 2007, under sub-section (3) of section 55 of the Special Economic Zones Act, 2005.

(Placed in Library. *See* No. LT 6541/07)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2005-2006, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. *See* No. LT 6542/07)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. *See* No. LT 6543/07)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2003-2004.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2003-2004.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (Placed in Library. *See* No. LT 6544/07)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawal, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawal, for the year 2005-2006.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- (Placed in Library. *See* No. LT 6545/07)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2005-2006.
- (Placed in Library. *See* No. LT 6546/07)
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 2005-2006.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (Placed in Library. *See* No. LT 6547/07)
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Visva Bharati, Shantiniketan, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva Bharati, Shantiniketan, for the year 2005-2006.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- (Placed in Library. *See* No. LT 6548/07)
- (14) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Audited Accounts of the Visva-Bharati, Shantiniketan for the year 2005-2006, within the stipulated period of nine months after the close of the accounting year.
- (Placed in Library. *See* No. LT 6549/07)
- (15) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Audited Accounts of the Mizoram University, for the year 2005-2006, within the stipulated period of nine months after the close of the accounting year.
- (Placed in Library. *See* No. LT 6550/07)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Silchar, for the year 2005-2006—along with audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Silchar, for the year 2005-2006.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.
- (Placed in Library. *See* No. LT 6551/07)
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for

the year 2005-2006 along with audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2005-2006.

- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library. *See* No. LT 6552/07)

- (20) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2004-2005, together with Audit Report thereon.

- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library. *See* No. LT 6553/07)

- (22) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology and Management, Gwalior, for the year 2005-2006.

- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library. *See* No. LT 6554/07)

- (24) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2005-2006.

(Placed in Library. *See* No. LT 6555/07)

- (25) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2005-2006, within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. *See* No. LT 6556/07)

12.01 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Fourth Report

[English]

MR. SPEAKER : Item No. 12—Shri Chandra Bhushan Singh—not present. Shri Nikhilananda Sar.

SHRI NIKHILANANDA SAR (Burdwan): Sir, I beg to present the Fourth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.01½ hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Fifteenth and Sixteenth Reports

[English]

SHRI N.N. KRISHNADAS (Paighat): Sir, I beg to present the Fifteenth and Sixteenth Reports (Hindi and English versions) of the Committee on Subordinate Legislation.

12.02 hrs.

STANDING COMMITTEE ON ENERGY

Statements

[English]

SHRI GURUDAS KAMAT (Mumbai North East): Sir, I beg to lay a copy each (Hindi and English Versions) of the following Statements showing:

- (1) action taken by Government on the recommendations contained in Chapter-I of the 17th Report (14th Lok Sabha) of the Standing Committee on Energy on Action Taken on the recommendations contained in the 13th Report